

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:3001
ANSWERED ON:24.07.2009
INVESTORS PROTECTION FUND
Sarvey Shri Sathyanarayana

Will the Minister of FINANCE be pleased to state:

- (a) whether Investors Protection Fund remains unutilized;
- (b) if so, the details thereof and the reasons therefore;
- (c) whether the Government is creating awareness among investors about the various investment options and the risks involved; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE(SHRI NAMO NARAIN MEENA)

(a) to (d): Ministry of Corporate Affairs has utilized an amount of about Rs. 3.42 crore in 2007-08 for activities under the Investor Education and Protection Fund. SEBI has set up an Investor Protection and Education Fund in 2007. The regulation governing the fund has been notified on May 19, 2009. SEBI has informed that the expenditure incurred from the Investor Protection Fund of the stock exchange from April 1, 2008 to June 30, 2009 is Rs. 17.38 crore. SEBI has been creating awareness among investors using print and electronic media and has also conducted more than 3000 investor education workshops. Besides, it has published educational reading materials in English, Hindi and local languages.